

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**CORAM: HON'BLE K. ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL
CORAM: HON'BLE BINOD KUMAR SINHA- MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.50/252/HDB/2020
NAME OF THE COMPANY	DNA Bitec Ltd
NAME OF THE PETITIONER(S)	Income Tax Department
NAME OF THE RESPONDENTS(S)	Registrar of Companies, Hyderabad & DNA Bitec Ltd
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for ^{Petitioner} Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
B. Narasimha Sharma Ajay Kumar for IT	Advocate		
G. Bhupesh for IT	Advocate		

Rajeev Ratna for
K. Harish Reddy Case

Adv


9533631522



ORDER

Counsel for the Petitioner present. He is directed to furnish copy of the Petition to the Ex-Management and all the concerned persons related to the Respondent Company. Counsel for the RoC present and prayed time for filing report. At request, time is enlarged. Put up the matter on 26.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL